

**Jammu and Kashmir
Pollution Control Committee**
chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.**

No: JKPCC/NGT/OA 1362/ 62

Date:- 12-04-2025

**Sub:- Hon'ble National Green Tribunal, order dated 17.12.2024 passed in
O.A No. 1362 of 2024 titled "Raja Muzaffar Bhat V/s UT of Jammu &
Kashmir & Ors."**

Sir,

In compliance to the directions of Hon'ble National Green Tribunal, order dated 17.12.2024 passed in O.A No. 1362 of 2024 titled "Raja Muzaffar Bhat V/s UT of Jammu & Kashmir & Ors.", the response of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the response may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl:- As Above


(Ghansham Singh) JKAS
Member Secretary 12.4.25
J&K PCC

Copy to the:-

- 1) Sh. G. M Kawoosa, Additional Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

53
Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi

Original Application No. **1362 of 2024**

IN THE MATTER OF

“Raja Muzaffar Bhat V/s UT of Jammu & Kashmir & Ors.”

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 17.12.2024 passed in O.A No. 1362 of 2024 titled “Raja Muzaffar Bhat V/s UT of Jammu & Kashmir & Ors.”.

Background:

That the Hon'ble National Green Tribunal vide Notice dated **17-12-2024** in **OA No. 1362 of 2024** directed as follows:-

1. *In this original application, the applicant has raised the grievance against the illegal operation of about 10-12 stone crushers in district Doda, Jammu & Kashmir. It is alleged that these stone crushers are located near the banks of Chenab around Doda town within a radius of 5 to 6 km. The applicant has further alleged that illegal stone material is excavated from surrounding mountains in the district of Doda on Doda-Kishtwar Road and Doda-Jammu Road, and this excavated material is used by illegal stone crushers. It is further alleged that these illegal stone crushers are dumping muck into River Chenab and causing environmental hazards. It is also the allegation of the applicant that these stone crushers are causing air pollution and that the entire Doda area is sinking due to varied factors. The plea of the applicant is that these stone crushers do not have CTE/CTO and requisite environmental clearance.*
2. *Respondent No. 5 – Member Secretary, J&K PCC is directed to file a comprehensive report disclosing the details of all the legal and illegal stone crushers operating in district Doda, Jammu & Kashmir. He will supply an advance copy of the report to the counsel for the applicant, who, on receipt of the same, will take appropriate steps to implead the concerned violating stone crushers and serve them. Respondent No. 5 will also submit a report disclosing the extent of illegal mining and dumping of muck in the Chenab River, which is being done in the district concerned.*

Status Report:

In compliance of the directions of the Hon'ble National Green Tribunal, Principal Bench New Delhi, dated **17-12-2024** in **OA No. 1362 of 2024**, the report of the J&K Pollution Control Committee is submitted as under:

1 That a joint committee comprising of 03 officers of the J&K PCC was constituted to visit the area and monitor the current operational status of stone crusher units in Doda District vide No. JKPCC/SC/OA 1362/2024/1652-55; Dated- 03.01.2025, **(Copy enclosed as Annexure 1)** with following terms of reference as below:

- a) Location of Stone Crushers *viz-a-viz* siting criteria.
- b) Status of consent granted by J&KPCC.
- c) To ascertain the source and quantity of raw material used by these units in each case in last one year.
- d) To monitor the disposal of much/waste material in River Chenab by these units.

2 The joint committee constituted by the J&K Pollution Control Committee visited the sites of some stone crushers located within the radius of 5-6 Kms from the Doda town on 12-03-2025. As per the report of the Joint committee, there are total 24 stone crushers units in entire District Doda. The Joint-Committee constituted by the J&K PCC submitted an interim report along with photographs on 22-03-2025. (Copy of the report is enclosed at **Annexure -2**).

As per the report of the Joint Committee, there are 5 stone crushers located within 5-6 kms radius from Doda town.

As per the report of the committee,



- i) The details of the material used by the unit holders has not been provided by the unit holders to the joint committee and is required to be obtained from the Directorate of Geology and Mining Department.
- ii) Regarding the disposal of Muck: The committee reported that it has noticed that no muck found disposed by the stone crushers units.

However, the Committee has been asked to visit the entire area of District and submit a comprehensive report with complete details after physically inspection of the stone crushers in Doda district vide letter No. JKPC/Sc/OA1362/2024/2320-22 dated 26-03-2025 (**Copy enclosed as Annexure-3**)

Since, the entire District Doda is a geographically large, mountainous and hilly District of UT of Jammu and Kashmir and some part of it remained under the snow during the winters and therefore, Committee requires more time to visit all the areas and furnish reports after site inspections of all the units.

It is therefore, requested that 04 weeks more time may kindly be granted to the J&K PCC for submission of the complete report in terms of the Hon'ble NGT order.

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Ghansham Singh)
Member Secretary 16.4.25
J&K PCC

**Jammu and Kashmir
Pollution Control
Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180006
Silk Factory Road
Rajbagh, Srinagar, 190 008

Subject:- Monitoring of Stone Crushers operating near banks of River Chenab.

Ref:- Hon'ble NGT order dated 17-12-2024

ORDER

Whereas the Hon'ble NGT vide its order dated 17-12-2024 in OA No. 1362 titled "Raja Muzaffar Bhat V/s Union Territory of Jammu & Kashmir & Ors." has directed as under: -

Respondent No. 5 – Member Secretary, J&K PCC is directed to file a comprehensive report disclosing the details of all the legal and illegal stone crushers operating in District Doda, Jammu & Kashmir. He will supply an advance copy of the report to the counsel for the applicant, who, on receipt of the same, will take appropriate steps to implead the concerned violating stone crushers and serve them. Respondent No. 5 will also submit a report disclosing the extent of illegal mining and dumping of muck in the Chenab River, which is being done in the district concerned.

Therefore, a Committee of following Officers of J&K PCC is hereby constituted to visit the area and monitor the current status of Stone Crusher units operational in Doda District and furnish a comprehensive report on the following terms and references.

1. Sh. Anil Sharma, Asstt.Env.Engineer/Divisional Officer, J&KPCC Samba(North)
2. Sh. S.K.Tripathi, Jr.Env.Engineer/Divisional Officer, J&K PCC Kathua.
3. Sh.Chander Singh Kotwal, Jr. Env.Engineer/Divisional Officer J&K PCC Ramban.

Terms of Reference :-

1. Location of Stone Crushers viz-a-viz siting criteria.
2. Status of consent granted by J&K PCC.
3. To ascertain the source and quantity of raw material used by these units in each case in last one year.
4. To monitor the disposal of muck/waste material in River Chenab by these units.

The committee after spot visit shall furnish a comprehensive report within a period of 20 days.

Encl:- Hon'ble NGT order dated 17-12-2024.

Ghansham Singh
(Ghansham Singh) JKAS
Member Secretary 3.1.25

No. JKPCC/SC/OA 1362/2024 /1652-55
Dated 3-1-2025

Copy for information & necessary action to the:-

1. Regional Director, J&K PCC Jammu.
2. Sh.Anil Sharma,Asstt.Env.Engineer/Divisional Officer, J&KPCC Samba(North)
3. Sh. S.K.Tripathi, Jr.Env.Engineer/Divisional Officer, J&K PCC Kathua
4. Sh.Chander Singh Kotwal, Jr. Env.Engineer/DO J&K PCC Ramban.

marked



Government of Jammu and Kashmir
Office of the Divisional Officer,
Pollution Control Committee Samba North

The Member Secretary,
J&K Pollution Control Committee,
Jammu

No. PCC/DOSN/2025/169-70

Dated: 22/03/2025

**Subject: Monitoring of stone crushers operating near bank of river Chenab
Doda**

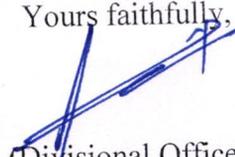
Reference:- JKPC/SC/OA/1362/2024/1652-55 dated 03/01/2025

Sir,

With regard to the subject cited above, the committee members have visited the said stone crushers located in district Doda on 12/03/2025 and detailed report is hereby enclosed for further necessary action please.

Encl: 08 leaves

Yours faithfully,


(Divisional Officer)
PCC Samba North

Copy to :-

- 1) Regional Director, J&K Pollution Control Committee for kind information.

SC(A) (AN)

Please place in the
relevant file. Committee
is required to furnish
detailed status of all
260 the stone crushers
25/3/25 in District Doda.

Report of the committee constituted for the monitoring of Stone Crushers operating near bank of river Chenab Doda in reference to Hon'ble NGT order dated 17.12.2024 in OA No 1362, titled Raja Muzaffur Bhat Vs Union Territory of Jammu and Kashmir & Ors;

1 Background and Orders of Hon'ble National Green Tribunal

Whereas as per the Hon'ble National Green Tribunal order dated 17.12.2024 in OA No 1362, titled Raja Muzaffar Bhat Vs Union Territory of Jammu and Kashmir & Ors. The Grievances raised in the Original Application that 10-12 stone crushers illegally operating in the District Doda Jammu & Kashmir and all these stone crushers are located near the bank of Chenab River around 5-6 Km radius from the town. It has also been alleged in the O.A that illegal stone material is excavated by these stone crushers from the surrounding mountains in the District Doda on Doda-Kishtwar Road and Jammu-Doda Road. Further alleged that these stone crushers are dumping the muck / waste material in the river Chenab causing environment Hazard. It is also the allegations of the applicant that these stone crushers are causing Air Pollution and that the entire Doda area is sinking due to varied factors.

2 Directions of Hon'ble NGT in the matter

Respondent-5 Member secretary, J&K PCC is directed to file a comprehensive report disclosing the details of all the legal/illegal stone crusher operating in the District Doda Jammu & Kashmir. He will supply an advance copy of the report to the counsel for the applicant, who, on the receipt of same will take appropriate steps to implead concerned violating stone crushers and serve them. Respond no. 5 will also submit a report disclosing the extend of illegal mining and dumping of muck in Chenab River which is being done in the district.

Compl
[Handwritten signature]

3 Compliance of Hon'ble NGT order;

3.1 Constitution of Committee; A committee of the following officers was constituted in compliance to the Hon'ble NGT order dated 17.12.2024 vide J&K PCC order no JKPCC/SC/OA1362/2024/1652-55, dated 03.01.2025.

- 1 Sh. Anil Sharma Assistant Env. Engineer/Divisional Officer, J&K PCC Samba (North)
- 2 Sh. S.K Tripathi, Jr. Env. Engineer/Divisional Officer J&K PCC Kathua.
- 2 Sh. Chander Singh Kotwal, Jr. Env. Engineer/Divisional Officer J&K PCC Ramban

3.2 Terms of References are as under:

- 1 Location of the stone crusher viz-a-viz siting criteria.
- 2 Status of consent granted by J&K PCC.
- 3 To ascertain the source and quantity of raw material used by these units in each case in last one year.
- 4 To monitor the disposal of muck/waste material in the river Chenab by these units.

4 Inspection Report:

The committee visited the area on 12.03.2025 and conducted the inspection of stone crushers located on 5-6 Km radius from Doda Town on the bank of river Chenab and the details of each stone crusher as per TOR is as under:

4.1 Details of Siting Criteria and Consent status; -

S. No	Name of the Stone Crusher with Geo-coordinates	Year of establishment	Consent Status	Siting Criteria w.r.t critical parameters as per Schedule-II/site inspection			Status of Air pollution control devices
				Nearest Residential area	Educational Institute	HCF	
1	M/S Riaz Stone Crusher, Ghat Doda. Geo-coordinates are 33.14374 75.57282	2015	Nov. 2024	More than 20 houses exist within 500-meter radius	340 meter behind the hill not visible from unit site	340-meter PHC Ghat	Partially provided/ installed, no settling tank provided for waste water.

2	M/S Chenab Stone Crusher, Ghat Doda. Geo-coordinates are 33.14348 75.57323	2017	March 2024	40-50 houses with in radius of 500 meter	380 meter behind the hill not visible from unit site	380-meter PHC Ghat	Not functional
3	M/S Bhat sons Stone Crusher, Ghat Doda. Geo-coordinates are 33.13893 75.58678	2012	July 2024	8-9 houses within 500 meters radius	Newly constructed GMC Doda at 450 meter approximately at an elevation of 400 meter	1.7 Km Urban Health Training Centre Ghat (not visible)	Partially provided/ installed, no settling tank provided for waste water.
4	M/S Shiva Stone Crusher, Ghatt Doda. Geo-coordinates are 33.13939 75.59119	2012	July 2025	5-8 houses within radius of 500 meter	Newly constructed GMC Doda at 550 meter approximately at an elevation of 400 meter	1.7 Km UHTC Ghat (not visible)	Partially provided/ installed, no settling tank provided for waste water.
5	M/S Indrabi Stone Crusher, Ghat Doda. Geo Coordinates are 33.13917 75.58787	2018	July 2024	5-8 houses within radius of 500 meter	Newly constructed GMC Doda at 400 approximately at an elevation of 400 meter	1.7 Km UHTC Ghat (not visible)	Partially provided/ installed, no settling tank provided for waste water.

4.2 Details of the raw materials has not been provided by the above-mentioned units inspite of instructions given during the visit of committee.

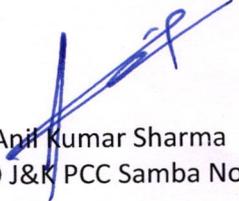
4.3 Regarding the disposal of muck, committee has noticed that no muck found disposed by the above-mentioned stone crusher units.

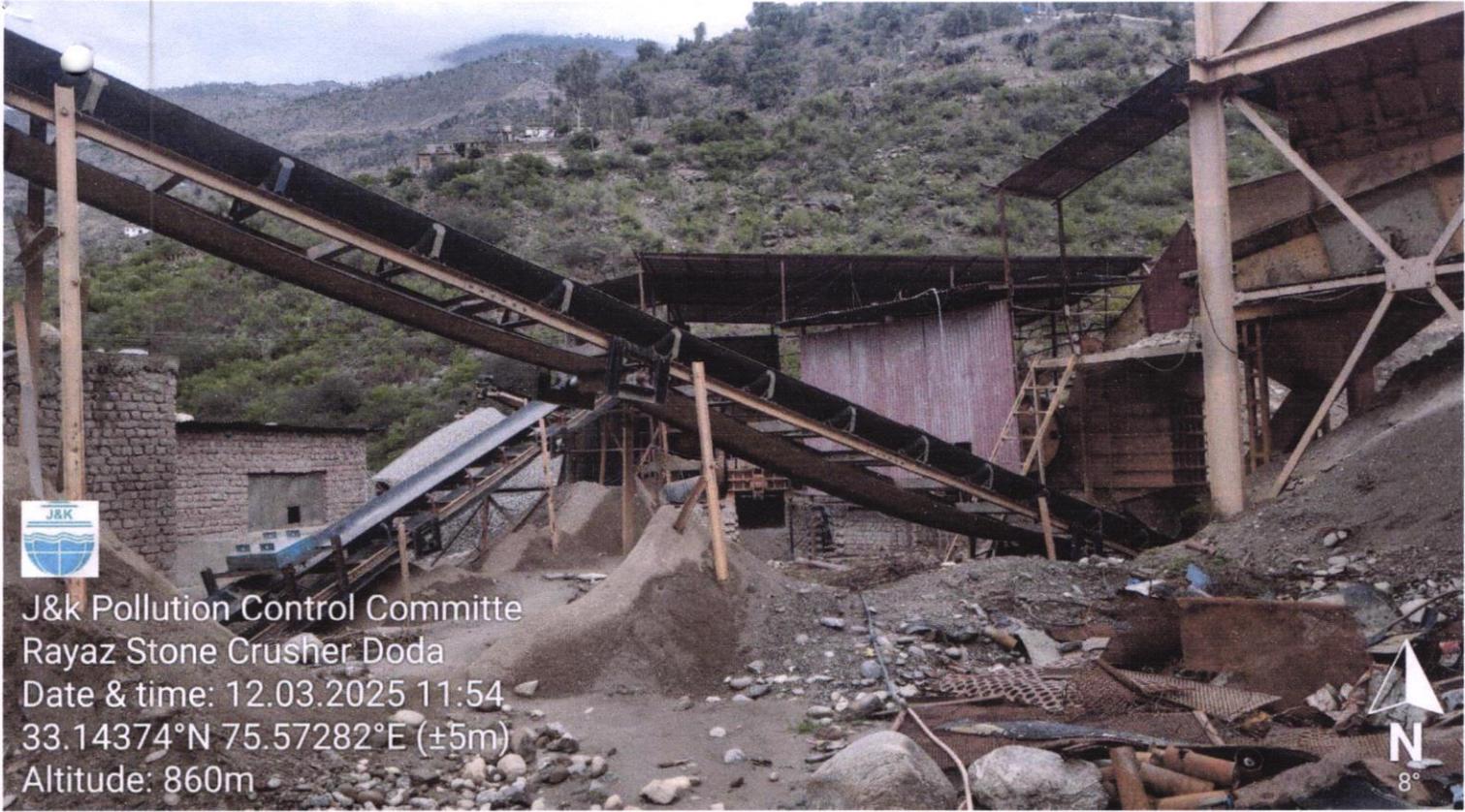
Hence submitted please

Committee Members:

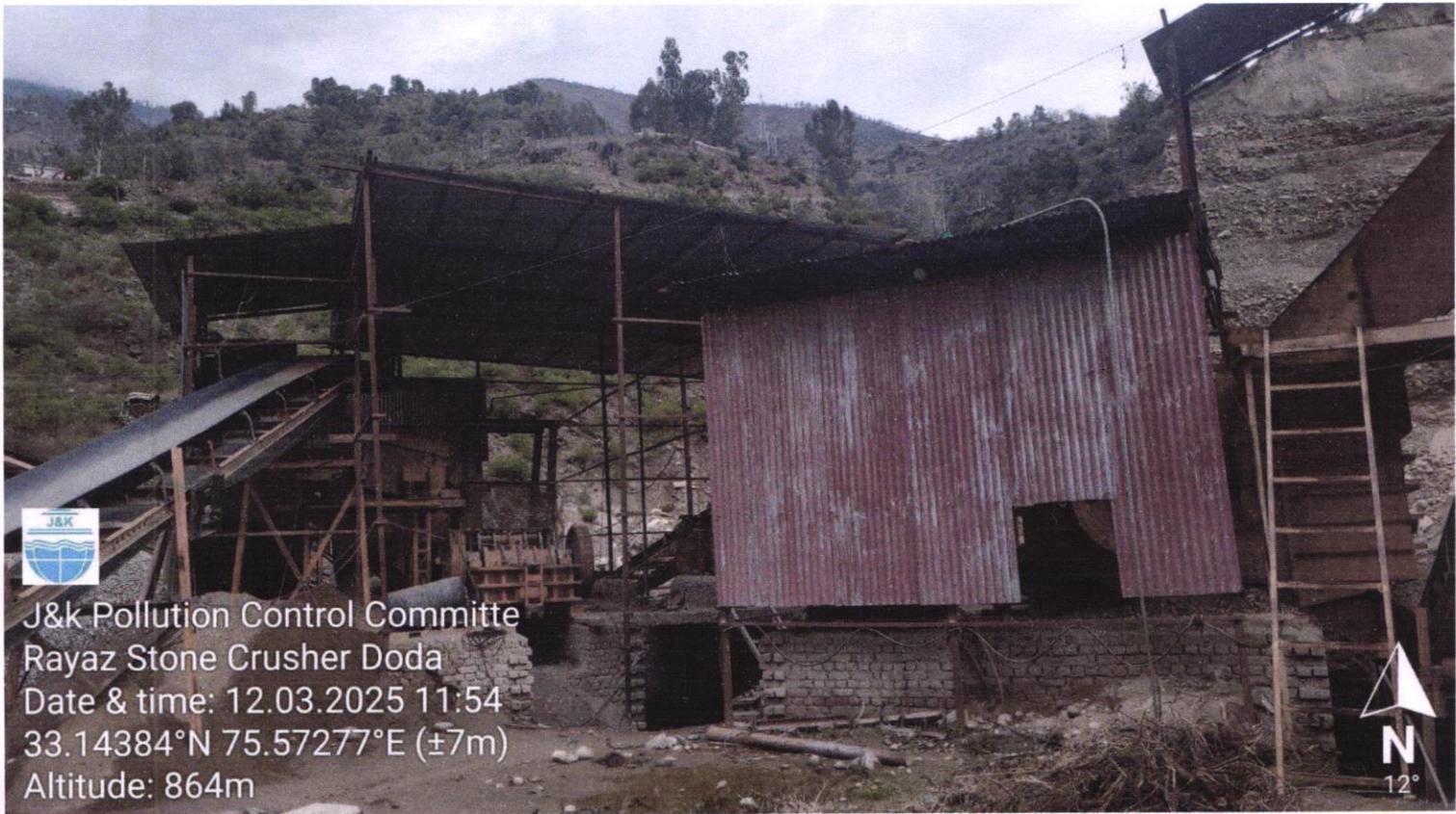

Chander Singh Kotwal
DO J&K PCC Ramban


Surinder Kumar Tripathi
DO J&K PCC Udampur


Anil Kumar Sharma
DO J&K PCC Samba North



J&k Pollution Control Committee
Rayaz Stone Crusher Doda
Date & time: 12.03.2025 11:54
33.14374°N 75.57282°E (±5m)
Altitude: 860m

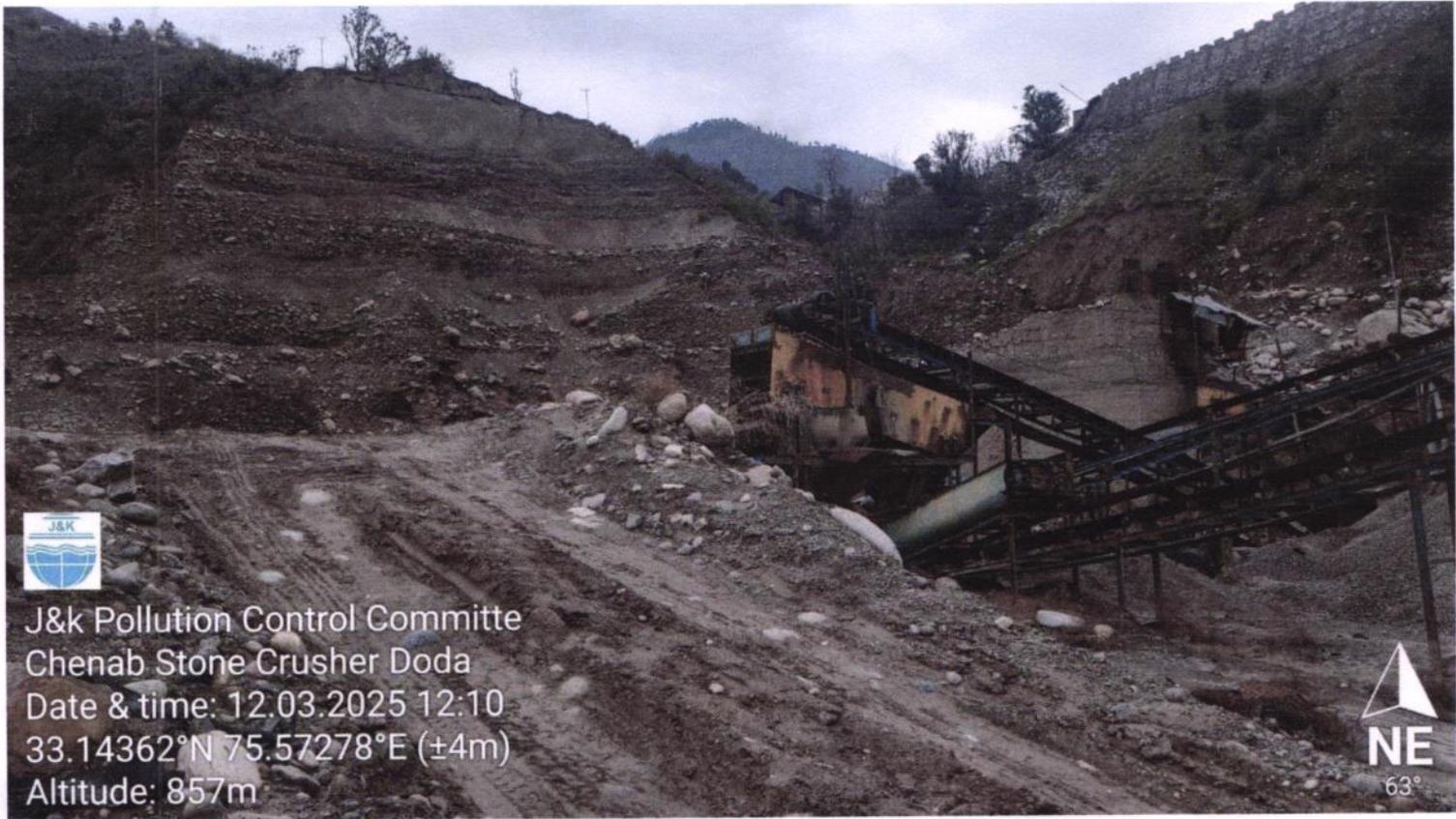


J&k Pollution Control Committee
Rayaz Stone Crusher Doda
Date & time: 12.03.2025 11:54
33.14384°N 75.57277°E (±7m)
Altitude: 864m





J&k Pollution Control Committe
Chenab Stone Crusher Doda
Date & time: 12.03.2025 12:10
33.14362°N 75.57279°E (±4m)
Altitude: 933m



J&k Pollution Control Committe
Chenab Stone Crusher Doda
Date & time: 12.03.2025 12:10
33.14362°N 75.57278°E (±4m)
Altitude: 857m





J&k Pollution Control Committe
Bhatsons Stone Crusher
Date & time: 12.03.2025 12:35
33.13894°N 75.58678°E (±104m)
Altitude: 821m



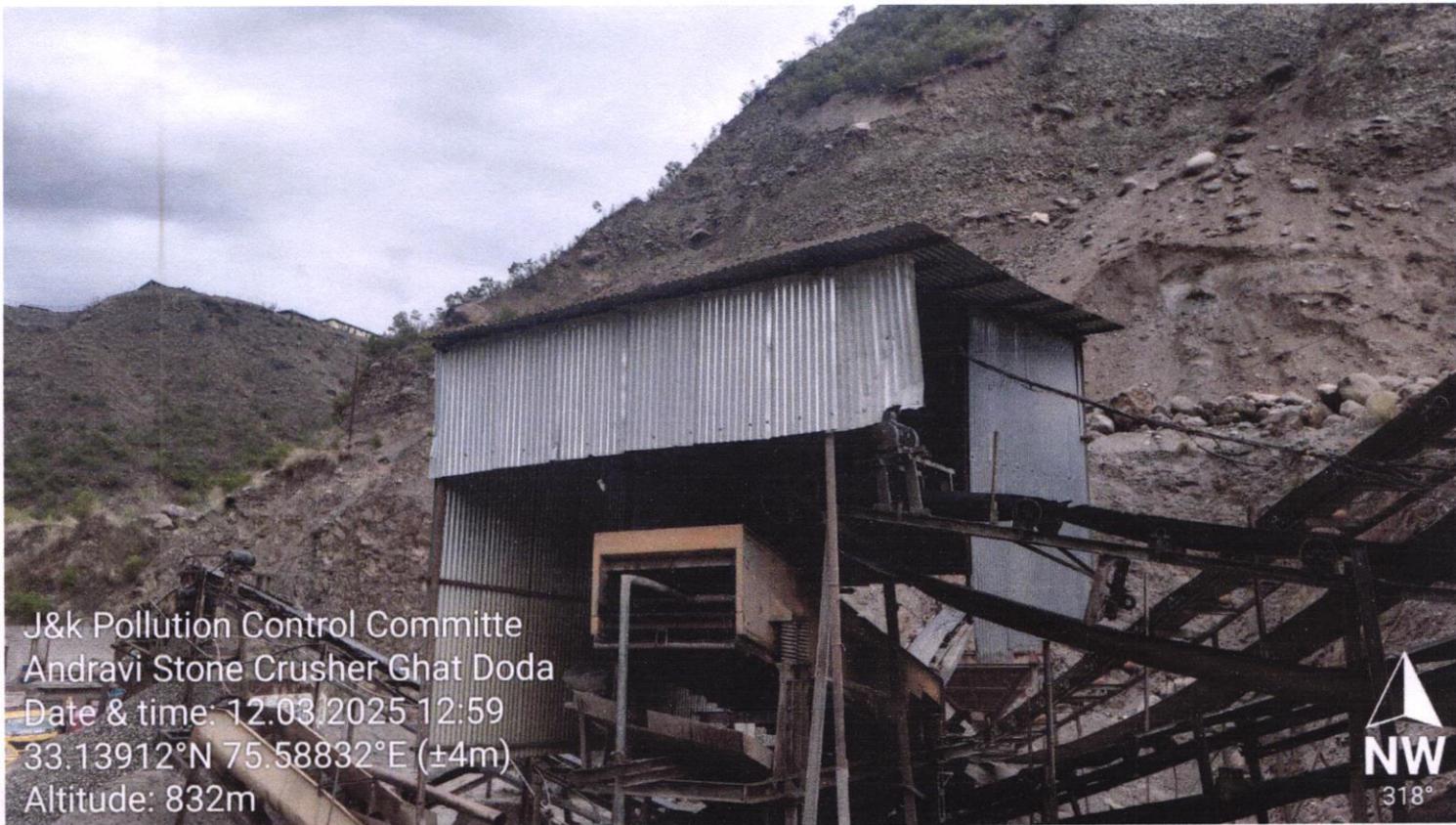
J&k Pollution Control Committe
Bhatsons Stone Crusher
Date & time: 12.03.2025 12:35
33.13893°N 75.58678°E (±9m)
Altitude: 820m



J&k Pollution Control Committe
Shiva Stone Crusher Doda Ghatt
Date & time: 12.03.2025 12:45
33.13948°N 75.59124°E (±8m)
Altitude: 821m



J&k Pollution Control Committe
Shiva Stone Crusher Doda Ghatt
Date & time: 12.03.2025 12:45
33.13939°N 75.59119°E (±9m)
Altitude: 817m



**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu, 180
006
Silk Factory Road
Rajbagh, Srinagar, 190 008

1. Divisional Officer,
J&KPCC Samba (North).
2. Divisional Officer,
J&KPCC Kathua.
3. Divisional Officer,
J&KPCC Ramban.

No.: JKPC/Sc./OA-1362/2024/ 2320-22

Date: 26-03-2025

**Sub: Monitoring of Stone crushers operating near bank of river Chenab
Doda.**

Ref: JKPC/SC/OA-1362/2024/2224-26; dated 11.03.2025.

Sir,

With reference to this office No. JKPC/SC/OA-1362/2024/2224-26; dated 11.03.2025, you were directed to visit the area and submit a comprehensive report after monitoring of the stone crushers in Doda district whereas the report submitted by you vide No. PCC/DOSN/2025/169-70; dated 22.03.2025 has information w.r.t only 05 No. of stone crushers.

As such, you are advised again to complete the monitoring exercise for all the legal/ illegal stone crushers operating in District Doda and submit comprehensive report thereof by or before **08.04.2025** positively as the case is listed for hearing on 14.03.2025.

Yours faithfully,


Ghansham Singh JKAS
Member Secretary 26.3.25

